

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.29925/2011

(From the judgment and order dated 14/10/2011 in
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

WT No. 644/2005

M/S UNITED SPIRITS LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment and exemption from filing O.T. and with prayer for
interim relief)

Date: 14/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. Niraj Gupta, Adv.

For Respondent(s) Mr. Ravi P. Mehrotra, Adv.
State of U.P. Mr. Vibhu Tiwari, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on 21st November, 2011,
before a bench of which one of us (D.K. Jain, J.)
is not a member.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master